

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1665
ANSWERED ON:04.12.2012
FORMULATION OF FPI POLICY
Singh Shri Ganesh

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Union Government has issued instructions to the States to formulate Food Processing Industrial Policy for themselves;
- (b) if so, the details thereof; and
- (c) the States which have formulated Food Processing Industrial Policy and the financial assistance provided to each State by the Union Government thereunder ?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES(DR. CHARAN DAS MAHANT)

(a): Yes, Madam.

(b): The Ministry of Food Processing Industries with an intention to make concerted efforts for growth and development of food processing sector, is encouraging the State Governments to frame Food Processing Policies aiming at creating rural infrastructure, raising level of food processing, generating farm level employment and creating overall enabling environment keeping in view the requirements of the States.

(c): The States of Karnataka, Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Andhra Pradesh and West Bengal have formulated State Food Processing Policies. The States of Punjab, Tripura, Chhatisgarh, Haryana and Odisha are having food processing policy as a part of their Industrial Policy. No financial assistance is provided by the Union Government to the States under their food processing policy.